IN THE SUPREME COURT OF INDIA CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO.21399 OF 2015

M/S. J.K. CEMENT LIMITED

PETITIONER

VERSUS

STATE OF RAJASTHAN & ORS.

...RESPONDENTS

ORDER

ADARSH KUMAR GOEL, J

1. In view of judgment passed today in Civil Appeal No. 434 of 2016(@ SLP (Civil) No.23311 of 2015) titled "State of Rajasthan and others versus Gotan Lime Stone Khanji Udyog Private Limited", no further order is necessary in this petition. The same stands disposed of accordingly.

	[ANIL R. DAVE]
JUDGMENT	
	J.
	[ADARSH KUMAR GOEL]

NEW DELHI JANUARY 20, 2016